

GOYAL): (a) and (b). Measures to give adequate incentives to the rubber growers, which would, at the same time, take care of the interests of the rubber consuming industry, are under the consideration of the Central Government, in consultation with the State Governments concerned. A scheme similar to the monopoly purchase of cotton is one of the suggestions.

श्री धारी सीट्स सर्वोच्च एसोसिएशन, धारी (गुजरात)
द्वारा प्रश्नोत्तर

*279. श्री सर्वसिंह साई पटेल : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या यह सच है कि श्री धारी सीट्स सर्वोच्च एसोसिएशन, धारी, जिला धरमरेली, सीराष्ट्र, गुजरात ने मंत्रालय को 23 जनवरी, 1978 को मुंगफली के बीजों का स्टॉक करने और मुंगफली के उत्पादकों को तिलहन और दालों आदि के उत्पादकों के बराबर खाने की अनुमति देने के बारे में गुजराती में एक प्रश्नोत्तर भेजा था ;

(ख) यदि हाँ, तो प्रश्नोत्तर का संक्षिप्त में स्पीर क्या है ;

(ग) क्या यह भी सच है कि इस प्रश्नोत्तर में उपर्युक्त भाग (क) में उल्लिखित केवल दो भागों की गई थी; और

(घ) यदि हाँ, तो सरकार द्वारा (मांगवार) जब तक इस बारे में की गई कार्यवाही प्रथमा की जाने वाली कार्यवाही का स्पीर क्या है ?

वाणिज्य, नागरिक पूर्ति तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोबिल) :
(क) से (ग). जी हाँ। एसोसिएशन ने यह अनुरोध किया है कि मुंगफली की स्टॉक सीमा बढ़ायी जानी चाहिये प्रथमा "तिलहन आपारियों की 'बने' से दाल बनाने वाली मिसों की तरह दाल, खाने योग्य तिलहन और खाने योग्य दाल (सम्भारण-निर्मूलक) आदि, 1977 के अन्तर्गत 'उत्पादक' की परिभाषा में शामिल किया जाना चाहिये।

(घ) उक्त आदेश 4-2-1978 को संशोधित किया जा चुका है, जिसके द्वारा 'उत्पादक' की परिभाषा विस्तृत कर दी गई है। इस नई परिभाषा में प्रश्नोत्तर देने वाले की धा जस्टे हैं। अतः उक्त अंशक सीमाओं का सम्बन्ध है, वे मिलने उत्पादक/सहकारिता समिति, मंत्री श्री स्थिति हो, वे सम्बन्धित हैं।

Demand by Sugar Industry for subsidy of amount equal to excise duty on Sugar

*280. SHRI DAJIBA DESAI: WILL the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether it is a fact that the sugar industry in the country has demanded repayment of an amount equal to the excise duty to the sugar industry by way of subsidy so that the sugar industry in its turn can give fair price to the sugar cane growers as declared by Government; and

(b) if so, what action, if any, has been taken or is proposed to be taken by Government in this behalf?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) No Sir; No demand has been received by Government from the Sugar Industry seeking repayment of an amount equal to the excise duty to that industry as subsidy.

(b) In view of the reply to part (a) the question does not arise.

Instructions to Public Sector Banks for Financial Assistance to Antodaya Families

*281. SHRI O. V. ALAGESAN: WILL the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether Reserve Bank/Government have issued specific instructions to the public sector banks to provide financial assistance to the Antodaya families selected by the Government of Rajasthan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). Although no specific instructions have been issued for the Antodaya programme in Rajasthan, credit facilities are being extended by banks

for this programme in Rajasthan under the existing guidelines to banks issued by the Reserve Bank of India for providing finance for various activities in the priority sector.

Seminar of Jute Producing Countries

2601. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether under the UNCTAD auspices, a Seminar of Jute producing countries of Asia has been proposed to be held in Nepal in the near future;

(b) if so, countries, participating therein; and

(c) proposed agenda likely to be discussed thereat?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) A Seminar of principal jute producing countries has been held in Kathmandu during February 26-28, 1979.

(b) Bangladesh, Burma, India, Nepal and Thailand participated in the Seminar.

(c) The matters relating to proposed international agreement on jute and jute products and also relating to cooperation among jute producing countries were discussed in the Seminar.

Import of Raw Rubber

2602. SHRI SURENDRA BIKRAM: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what quantities of raw rubber Central Government proposes to import during 1979 and how much will be natural rubber and how much synthetic rubber;

(b) whether Government has made a buffer stock of raw rubber to meet nation's needs during rainy season in 1979; and

(c) if no, buffer stock of rubber maintained; how Government will meet the raw rubber needs of rubber consuming Industry during rainy season of 1979?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Import of natural rubber to the extent necessary is allowed by Government after periodical review of its demand-supply position in the country. Currently, during 1979, a consignment of 15,000 tonnes of natural rubber is being imported. Import of Synthetic Rubber (SBR) is also being allowed to actual users on restricted basis to overcome the shortage due to production problems in the only unit in the country manufacturing SBR.

(b) and (c). While reviewing the demand-supply position, Government takes into account the need for maintaining a stock of 4 months' requirements of the industry in the country. After assessing the demand-supply gap, a decision on allowing import of rubber is taken so that the needs of the rubber consuming industry are taken care of.

Development of Tourist Resorts in Hilly Areas in Orissa

2603. SHRI GIRIDHAR GOMANGO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the guidelines and financial assistance provided by the Ministry to develop the undeveloped and neglected tourist resorts of the State so far; and

(b) money earmarked by his Ministry for the development of tourism in Tribal Areas of the State?